

HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of sports complexes existing at present in Gujarat;
- (b) whether the Government propose to construct some more sports complexes in the state; and
- (c) if so, the financial assistance the Union Government have earmarked for the development of sports there ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) As per information furnished by the State Government of Gujarat, there is a Sport Complex at Gandhinagar which stands converted into a SAI Western Regional Centre. Besides, the State Government have constructed District Sports Complexes at Bhavnagar Nadiad, Limbdi, Devgarh Beria and Patan.

- (b) No, Sir.
- (c) Does not arise

Tourism Projects in Maharashtra

3038. SHRI NARAYAN ATHAWALAY : Will the Minister of TOURISM be pleased to state :

- (a) the present status of ongoing tourism proposals in Maharashtra project-wise as on June 30, 1997;
- (b) whether the Government have received proposals seeking financial assistance for promotion of Tourism in Konkan and Goa belt;
- (c) if so, the details thereof;
- (d) the action taken thereon ?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : (a) As per the information available the present status of tourism project in Maharashtra which are under implementation by the State Government with Central financial assistance is as given below :-

S.No.	Project	Status
1.	Tourist Complex at Ganapatipule	Clearances obtained.
2.	Tourist Complex at Mahabaleshwar	Clearances obtained.
3.	Beach cottages at Harihareshwar	Clearances being obtained.
4.	Lake View Resort at Bhandardara	Clearances being obtained.

S.No.	Project	Status
5.	Tourist Complex at Fardapur	Clearances being obtained.
6.	Tourist Complex at Kunkeshwar & Dajipur	Clearances being obtained.
7.	Tourist Complex at Gaganbavda	Land identified.
8.	Wayside facilities at Kudal	Land yet to be identified.
9.	Tourist Complex at Vijaydurg	Land identified.
10.	Tourist Complex at Washim	Tenders being called.
11.	SEL show at Shaniwarwada, Pune	Work in progress.
12.	Purchase of Caravans	Being processed.
13.	Konkan houses at Harihareshwar and Ganapatipule	Work yet to be start.
14.	Tourist Complex-cum-Craft Centre at Village Pinguli	Work yet to start.

(b) to (d) In Consultation with the State Government, the Department of Tourism has prioritised a few projects in Konkan-Goa belt for Central Financial Assistance during 1997-98. These include Expansion of Tourist Resort at Ganapatipule, construction of toilet facilities at Raigad and Sindhudurg and preparation of a feasibility report for Sindhudurg Speical Tourism Area.

Investment in Civil Aviation Sector

3039. SHRI ANNASAHIB M.K. PATIL : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) the estimates of fresh investment in civil aviation sector both from foreign companies and domestic private sector companies during the current year;
- (b) the major private sector investment proposals cleared recently or under active consideration of the Government; and
- (c) the present status of the proposal regarding establishing new International Airport near Mumbai to meet the demand perceptions/growth in international traffic ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATARAJAN) : (a) and (b) The proposals involving foreign/private participation cleared by Government are enclosed a Statement I, II and III. On the airport

side, a proposal for construction of a new international Airport at Devanhalli, Bangalore is under consideration.

(c) The State Government of Maharashtra has been informed of the necessity for conducting prefeasibility

studies of all suitable sites in and around Mumbai if a new airport of international standards is sought to be developed. The matter is under consideration of the State Government.

Statement-I

Approval given to the Private Airlines for Aircraft Induction (As on 28.7.1997)

Name of Private Scheduled Operators	Fleet as on August 1994 (Seating capacity)	Additional Aircraft permitted after demonopolisation in March 94	Date of meeting of Aircraft Acquisition Committee
1. Archana Airways	3 L-410 (19)	2 Dash-8-200 (48) ! 2 Dash-8-300 (48) ! 4 Dornier-328 (In lieu of 4 Dash-8) 3 L-410-UVP-E9 (Inducted one L-410 (In lieu of 4 Do-328)	15.11.94 28.12.95
2. East West Airlines	7 B-737-200 (126) 3 F-27 (44)	4 B-737-400 (1 replacement, 3 maintenance)	17.05.95
3. Jet Airways	4 B-737-200 (114) 2 B-737-400 (164)	2 B-737-300/400 (inducted) 2 B-737-300/400 (Inducted) 2 B-737-300/400 (Inducted) 3 B-737-300/400	06.04.95 16.06.95 12.06.95 29.08.96
4. Modiluft	4 B-737-200 (107)	2 B-737-400 (Inducted) 2 B-737-400	01.04.95 16.06.95
5. NEPC	4-F-27-500 (50)	1 KingAir (C-90) (Inducted) 2 F-27-500 (Inducted) 2 F-27-500 (Inducted)	01.04.95 06.04.95 16.08.95
6. Sahara India	1 B-737-200 (126)	2 B-737-400 (Inducted) 1 B-737-300 5 ATR 42-500 1 B-737-200 (as 5th a/c) (Inducted) 3 Ecureuil AS 355 N 1 Daluphin AS 365	23.09.94 28.12.95 29.08.96
7. Skyline NEPC (Previously Damania Airways)	4 B-737-200 (126)	1 B-737-200 (Inducted) 1 B-737-200 3 Airbus A-310	15.11.94 12.06.96 29.08.96

Statement-II

Approval given to the Non-Scheduled Private Air Operators for Aircraft Induction (As on 1.5.1997)

S. No.	Name of Private Scheduled Operators	Fleet as on August 1994 (Seating capacity)	Additional Aircraft permitted by the AAC since September, 1994	Date of meeting of Aircraft Acquisition Committee
1	2	3	4	5
1.	Ace Airways Pvt. Ltd. (Formerly Delhi-Gulf Airways)	1 Ecureuil 1 Allouette-III	2 SA 315 Lama Heli.	10.11.95

1	2	3	4	5
2. Aerial Services Pvt. Ltd.		2 Beech 400	-	-
3. Blue Dart Aviation Ltd.		-	-	-
4. Eastern Airways Ltd.		-	1 HS-125 (Imported)	01.04.95
5. East India Hotels Ltd.		-	1 HS-125 (Imported)	01.04.95
6. Elbee Airlines		-	4 F-27/500 (Imported)	10.04.95
7. Gujarat Airways		-	2 Beech 1900 D (Imported)	07.02.95
			1 Beech 1900 D	12.06.96
			3 L-410	10.11.95
8. India International Airways		1 HS-125	3 Shorts-360	31.10.94
		2 Bell-206	3 Bell Jet	14.02.95
			2 Bell 206 B	14.02.95
			2 Bell 206 B	29.08.96
9. Jagson Airlines		3 DO-128	2 DO-228	19.10.94
			1 DO-328	15.11.94
10. K.C.V. Airways Ltd.		-	2 DO-228	30.12.94
11. Megapode Airlines		1 HS-125	-	-
12. Mesco Airlines		-	1 MI-172)	23.09.94
			1 Dauphin)	
			1 MI-172]	30.12.94
			3 Ecureuil]	
			1 Cessna T 525	17.05.95
			5 MI-172	16.06.95
			5 MI-172	29.08.96
13 Raymonds Ltd		-	1 HS-125	01.04.95 (revalidated on 24.10.96) 29.01.96
			1 (Eurocopter 355)	16.06.95
			1 (Eurocopter 358)	
			1 Cessna Citation II	26.06.96
			2 Bell 206 L-3 (in replacement for (1 Eurocopter 358)	29.08.96
14. Saraya Aviation		1 Beech Baron	1 Beech Baron B-58	23.09.94
15. Span Air Pvt. Ltd.		-	1 Bell 2060	20.07.95
			1 Bell 407	24.10.96
16. Span Aviation (I) Ltd.		-	4 Beechcraft Super (King 200 A)	
			1 Beechcraft Super King 200 A) -Executive}	13.12.96
			1 Beechcraft C-90 King Air-Executive)	18.02.97
17. Tata Tea Ltd.		-	-	-
18. Trans Bharat Aviation		2 Beech 99	1 Beech craft 3200	16.08.95
19. U.B. Air		1 Bell 47 G	-	-
20. Udan Academy		2 Cessna 172	4 Shorts 360	13.12.96
		1 Cessna 152		
21. U.P. Air		-	3 Dash-8	31.10.94
22. VIF Airways		-	2 DO-328	20.07.95
			4 Beechcraft 1900D	

Statement-III*Companies in which foreign/NRI Equity has been approved*

Sl.No.	Name of the Company	Percentage of foreign/NRI equity
1.	M/s. Airways (India) Ltd.	20% foreign equity by Gulf Air 20% foreign equity by Kuwait Air 60% NRI equity
2.	M/s. Lufthansa Cargo India** Pvt. Ltd.	95% NRI/OCB equity (57% NRI by Hinduja Group) (38% by Lufthansa AG, Germany)
3.	TCG Aviation Pvt. Ltd.	100% NRI/OCB equity by TCG Aviation, (Mauritius)
4.	Elbee Airlines	55.84% NRI/OCB by CSLB Aviation Holding (Mauritius) Ltd.
5.	M/s Trans India Airlines Pvt. Ltd.	50% NRI/OCB equity
6.	M/s Assured Airways Ltd.	50% NRI Investment by M/s Ajit Raghav and Associates
7.	M/s Deccan Airlines	51% NRI equity investment
8.	M/s Maharashi International Business Development Ltd.	100 NRI equity investment

* Equity from foreign airlines is to be disinvested within 6 months of the Cabinet decision prohibiting any investment of equity by foreign airlines in domestic airlines.

** The Company does not operate on domestic sectors.

ONGC's Survey

3040. SHRI RAMESH CHENNITHALA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether ONGC has conducted any survey of the Kerala Coast during the last three years;

(b) if so, the outcome thereof;

(c) whether the effort was abandoned later; and

(d) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) and (b) Yes, Sir. During 1994-97, a total of 23541 LKm of 2D and 9956 LKm of 3D seismic surveys were carried out in Kerala Konkan offshore. These seismic surveys covering mainly deep water areas, are under various stages of interpretation. Interpretation of the seismic data acquired during 1994-97 alongwith the earlier acquired data led to the identification of several potential prospects. During 1997-98 four exploratory locations have been lined up for drilling.

(c) and (d) No, Sir. During IXth Five Year Plan period 9000 LKm of 2D Seismic survey has been identified.

Power Generating Project

3041. SHRI N.N. KRISHNADAS :
SHRI P.C. THOMAS :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the present status of power generating project being set up by Cochin Refineries;

(b) whether there are any obstacles in this project;

(c) if so, the details thereof;

(d) whether this project is getting support or aid from foreign companies or agencies; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (c) Government has accorded 1st Stage clearance to Cochin Refineries Limited (CRL) for preparation of a Detailed Feasibility Report (DFR) for setting up of a 500 M.W. Power generating project. The DFR is to be submitted to the Government with in a period of 9 months.

(d) and (e) The project is proposed to be set up as a Joint Venture. Details regarding financing, etc. of the